

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 20.12.2024**

**COURT OF REGISTRAR**

**(HYBRID MODE)**

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### **For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 8821 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	KVD Windpark Social Welfare Association & Ors. Vs. Consortium of Brij Kishore Trading & Sumit Kumar Khanna (SRA for K V Developers Pvt. Ltd.) & Anr.	Pallav Kumar
<b>2.</b>	I.A. No. 8822 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Encore Asset Reconstruction Company Pvt. Ltd. Vs. Pandhe Constructions Pvt. Ltd.	Sarthak Sharma
<b>3.</b>	I.A. No. 8823 of 2024 in Comp. App. (AT) No. ___ of 2024	Topline Comtech Pvt. Ltd. & Ors. Vs. Income Tax Officer, Ward No. 25(3) New Delhi & Anr.	Arvind Kumar Gupta
<b>4.</b>	I.A. No. 8824 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Rahat Hussain Vs. Divyesh Desai & Ors.	Rishav Ranjan

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**Assistant Registrar**